IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.317
IA-3728/2022
in
IB-260(ND)/2022

IN THE MATTER OF:
M/s. IDBI Bank Ltd **.... APPLICANT/PETITIONER**
Vs.
Naresh Chand Jain **....PERSONAL GUARANTOR**

SECTION
U/s 95(1)

Order delivered on 27.09.2022

CORAM:
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.10.2022.

(Court Officer)
Court-III